



**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**Chennai Bench**

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-029/NCLAT/CHN BEN/2026

Dated: 26<sup>th</sup> February 2026

**NOTICE**

Please take notice that the following matters of Chennai Bench listed on 26.02.2026 will not be taken up. The next date of hearing in the matters is **03.03.2026**.

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 322/2023 For Stay IA No. 983/2023 For Direction IA No. 990/2023, 1138 & 1140/2024 Interim Injunction IA No. 1137/2024  <b>Part Heard</b>	Shuchi Jain, Suspended Director of Capricorn Food Products India Ltd. Vs J Karthiga, RP of Capricorn Food Products India Ltd. & 13 Ors	Mr. Bhagavath Krishnan	Mr. T Ravichandran R1 Mr. SR Raghunathan R2 Mr. ML Ganesh- R5 Mr. Ravi Rajagopalan R14
2.	Comp App (AT) (CH) No. 18/2024 For Stay IA No. 313/2024	Jeppiaar Fishing Harbour Muttom Pvt Ltd & Anr. Vs Jeppiaar Sheela&4 Ors	Mr. Dominic Savio Joseph	Mr. R Swarnavel Mr. S Rajasekar R2 R4 Mr. Rohan Rajaseakaran R3 Mr. Jerin Asher Sojan R5

By order of Hon'ble Member (Judicial)

Chennai Bench

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